

INCOME TAX APPELLATE TRIBUNAL
3rd & 4th Floor, Maharashtra Karve Marge, Pratishtha Bhavan,
New Marine Lines, Mumbai – 400 020

ORDERS READY FOR PRONOUNCEMENT ON 12/06/2025
[As per Rule 34(7) of the Income Tax (Appellate Tribunal) Rules, 1963]

Before Shri Rahul Chaudhary (Judicial Member) and
Smt. Renu Jauhri (Accountant Member)

Sl No	Description	Assesse's Name	Dt. Of Hearing	Bench	Author
1.	ITA No.1028/M/2025	JP Morgan India Smaller Companies Fund	11.06.2025	I	JM


Mrs. Milan R. Patil
LDC

IN THE INCOME TAX APPELLATE TRIBUNAL: MUMBAI BENCHES; MUMBAI

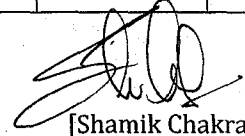
Authored by Shri Narendra Kumar Billaiya, A.M.

Following orders are kept ready for pronouncement on 13/06/2025

(Before Shri Saktijit Dey, Hon. VP, & Shri Narendra Kumar Billaiya, Hon. AM)

AUTHOR - AM

S. No.	ITA No.	Name of the Assessee	Bench	Date of Hearing	Author
1.	ITA No. 2665/Mum/2025	Stulz-CHSPL (India) Private Limited	F	10/06/2025	AM
2.-3.	ITA No. 1266/Mum/2024 ITA No. 2084/Mum/2024	Vidarbha Mining Private Ltd. M/s. Goldstar Metal Solutions Pvt. Ltd.	F	10/06/2025	AM
4.	ITA No. 2661/Mum/2024	Jyoti Structures Limited	F	10/06/2025	AM
5.	ITA No. 3022/Mum/2025	The Juhu Parle Education Society's Utpal Shangvi	F	10/06/2025	AM
6.	ITA No. 2849/Mum/2025	Vistex Asia Pacific Private Limited	F	10/06/2025	AM



**[Shamik Chakravorty]
Sr. Private Secretary**

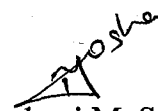
Dt:- 12/06/2025

**IN THE INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES,
MUMBAI**

**BEFORE SHRI SAKTIJIT DEY, VICE PRESIDENT AND
SHRI NARENDRA KUMAR BILLAIYA, ACCOUNTANT MEMBER**

Order to be pronounced on 13.06.2025

Sr. No.	I.T.A. Nos.	Name of the Assessee	Date of Hearing	Bench	Author
1 to 4	1141/Mum/2025 1262/Mum/2025 2669/Mum/2025 2699/Mum/2025	Savera Foundation	11.06.2025	F	VP
5	3109/Mum/2025	Vijay Enterprises	11.06.2025	F	VP


Roshani M. Sabane
Sr. Private Secretary

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